



5

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/194/2018
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : MANGALCHAND C.SURANA
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	R. Anand Rambh Suresh (R2)	Prabha Bhat	
	Aashish Jain Doria For Suresh & Suresh	Counsel for Petitioner	

ORDER

Counsel for Petitioner present. Senior counsel for R2 present. Both counsels made submissions. **Put up along** with IA/195/2018 and main CP on **04.09.2018**.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr